

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO-1458
ANSWERED ON – 02/08/2023
NATIONAL EDUCATION POLICY 2020

1458 DR. FAUZIA KHAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Ministry has collated data of all States from the Project Approval Board minutes of the periods 2020-2021 and 2021-2022;
- (b) whether such data shows through quantifiable factors (such as allocation of money to build additional classrooms, toilets, capacity building of teachers, etc.);
- (c) any progress towards achieving the goals enlisted in the National Education Policy 2020; and
- (d) the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a) & (b): As per norms of the Samagra Shiksha scheme, the annual plans are prepared by the States and UTs as per their requirements/priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education and Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme and physical and financial progress of the State for the interventions approved earlier. The Minutes of Project Approval Board (PAB) for all States/UTs under the scheme of Samagra Shiksha are available at <https://dsel.education.gov.in/pab-minutes>. The status of sanctions of major infrastructure interventions as per AWP&B minutes of 2020-21 and 2021-22 are as underneath:

Components	2020-21				2021-22			
	Elementary		Secondary		Elementary		Secondary	
	Approved	Financial Sanctions in Crores	Approved	Financial Sanctions in Crores	Approved	Financial Sanctions in Crores	Approved	Financial Sanctions in Crores
Additional Classrooms	4800	428.40	231	33.15	3460	263.36	329	49.54
Boys Toilets	3464	67.70	477	18.70	3397	83.31	1541	45.13
CWSN Toilets	3739	63.46	20	0.40	2118	35.91	3564	72.63
Girls Toilets	2241	49.75	530	21.71	2042	52.56	1531	48.34
Total	14244	609.30	1258	73.96	11017	435.14	6965	215.64

(c) & (d): The implementation of National Education Policy (NEP) 2020 requires multiple synchronized activities of various agencies and instrumentalities of the States/UTs as Education is part of the concurrent list.

The department has aligned existing schemes i.e, Samagra Shiksha and PM Poshan Shakti Nirman Yojna with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. Samagra Shiksha has been continued for a period of five years with effect from 01.04.2021 to 31.03.2026. The major recommendations of NEP which are included in the Samagra Shiksha scheme after alignment with NEP are as follows:

- Emphasis on Foundational Literacy and Numeracy
- Provision for Holistic Progress Card (HPC),
- Introduction of tracking of learning outcomes as well as transition of children,
- Induction of qualified counsellors at secondary and senior secondary level in a phased manner,
- Provision of Language Teachers for non-Hindi speaking states,
- Provision of Capacity building of teachers (50 Hrs CPD),
- Provision for Bagless days and internships,
- Support for OOSC in age group of 16- 19 years,
- Provision for Separate stipend for CWSN girl child,
- Provision for identification of CWSN and Resource Centre at block level,
- Expansion of schooling facilities including Residential Hostels, KGBVs etc.,
- Provision for Hub and Spoke model in vocational education,
- Provision for Smart classroom and support for DIKSHA,
- Support for Assessment Cells in SCERT etc.
